

<b>Name of Corporate Debtor:</b>	Eastern Sugar & Industries Limited
<b>Date of Commencement of CBIP:</b>	14-Feb-22
<b>List of Creditors as on:</b>	20-Jul-22

**List of secured financial creditors (Other than financial creditors belonging to any class of creditors)**  
Annexure 3

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Industrial Finance Corporation of India Limited (IFI Limited)	25-02-2022	60,20,69,960.33	60,20,69,960.33	Secured	60,20,69,960.33	-	No	3.04	-	-	-	-		Note 1
2	Bank of India	25-02-2022	25,13,42,688.40	25,13,42,688.40	Secured	25,13,42,688.40	100%	No	1.27	-	-	-	-		Note 2
3	Stressed Asset Stabilisation Fund (SASF)	25-02-2022	18,94,80,41,637.00	18,94,80,41,637.00	Secured	18,94,80,41,637.00	100%	No	95.69	-	-	-	-		Note 3
<b>Total</b>			<b>19,80,14,54,285.73</b>	<b>19,80,14,54,285.73</b>		<b>19,80,14,54,285.73</b>			<b>100</b>	<b>0</b>	<b>0</b>				

**Note 1: Industrial Finance Corporation of India Limited**

- Second charge on whole of moveable assets, plant and machineries and accessories, spares, tools, equipments, etc. situated at Hanuman Sugar Mills, Mothari 845401, Dist. East Champaran, Bihar.
- Exclusive second charge on immovable properties owned by the lessor - Shree Hanuman Sugar and Industries Limited situated at Mothari, Dist. East Champaran, Bihar.

**Note 2: Bank of India**

- EQM of Agricultural land bearing khata number 177, khesra no. 34, 35, 38, 40, 43, 44, 45, 46, 51, 52, 54, 55, 56, 61, 76, 77, 78, 79, 80, 110, 114, 115, 117, 118, 119, 120, 121, 122, 124, 125, 126, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 146, 152, 154, 155, 156, 157, 158, 159, 161, 162, 163, 164, 165, 166, 167, 168, 173, 174, 175, 176, 177, 178, 179, 181, 182, 183 & 79/82 situated at Mauza - Bharviya, P.S. Chiraya, Mothari, Dist. - East Champaran, Bihar admeasuring 2194.50 Katha.

Valuation of the property is as under: Amount in crores

MV	RSV	DSV	Valuation date
10.97	9	7.68	21.01.2021

- EQM of Agriculture land bearing Khata no. 779, Khesra no. 729, 962, 963, 964, 965 & 966 situated at Mauza - Basmanpur, P.S. Muffasli Mothari, Dist. East Champaran, Bihar, admeasuring 484.05 Katha.

Valuation of the property is as under: Amount in crores

MV	RSV	DSV	Valuation date
2.27	1.82	1.6	21.01.2021

- All tangible assets of the company including in particular all stocks of sugar, stores & spares, packing materials, molasses baggage, stock in process, cane syrup and all tangible plant and machinery.

- Guarantors -
  - M/s Shree Hanuman Sugar & Industries Ltd (SHSIL), a company registered under Companies Act, 1956, having its Registered Office Government Place East, 2<sup>nd</sup> Floor, Calcutta- 700069.
  - M/ Shrutli Limited, a company registered under Companies Act, 1956, having its Registered Office at 12, Government Place East, 2<sup>nd</sup> Floor, Calcutta-700069
  - Shri Bimal Kumar Nopany, S/O Mohan Lal Nopany, Director, 12 Government Place East, 2<sup>nd</sup> Floor, Kolkata 700069

**Note 3: Stressed Asset Stabilisation Fund (SASF)**

Facility wise security  
**Term Loan of Rs. 625 Lakh**

- First charge by way of hypothecation of all the borrower movable assets.
- First charge on immovable properties for land admeasuring 138-7K- 12 1/4D situated in village Bariarpur P.S. Mothari No. 196, East champaran, Bihar.
- First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhrus more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa in State of Bihar.
- Bease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhrus more more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa.
- Personal Guarantee Agreement dated August 25, 1998 by Shri. B.K. Nopany
- Personal Guarantee Agreement dated August 25, 1998 by Shri. Bimal K. Nopany

Rupee Loan under ACS of Rs. 500 lakh

- First charge by way of hypothecation of all the borrower movable assets.
- First charge on immovable properties for land admeasuring 138-7K- 12 1/4D situated in village Bariarpur P.S. Mothari No. 196, East champaran, Bihar.
- First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhrus more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa in State of Bihar.
- Bease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhrus more more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa.
- Lands admeasuring 17 Cottahs and 15 Dhruas in Mouza Bariarpur
- Personal Guarantee Agreement dated September 30, 1999 by Shri. Bimal.K. Nopany
- Personal Guarantee Agreement dated September 29, 1999 executed Shree Hanuman Sugar & Industries Ltd.

Term Loan of Rs. 700 lakh

- First charge by way of hypothecation of all the borrower movable assets.
- First charge on immovable properties for land admeasuring 138-7K- 12 1/4D situated in village Bariarpur P.S. Mothari No. 196, East champaran, Bihar.
- First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhrus more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa.

East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa in State of Bihar.

- Bease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhruas more more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa.
- First charge on immovable assets created by Nopany Investment Private Limited (NIP) on the properties of the company being plot No. 226, CS No. 1924, Block No. III, Flat No. 111, Bajaj Bhawan, Backbay Reclamation, Nariman Point, Mumbai- 400021.
- Corporate Guarantee by Shree Hanuman Sugar & Industries Ltd. dated November 15, 1999
- Personal Guarantee by Shri. Bimal.K. Nopany dated October 22, 1999
- Agreement of pledge of Shares dated October 22, 1999 executed by Shrutli Limited.

Term Loan of Rs. 200 lakh

- First charge by way of hypothecation of all the borrower movable assets.
- First charge on immovable properties for land admeasuring 138-7K- 12 1/4D situated in village Bariarpur P.S. Mothari No. 196, East champaran, Bihar.
- First charge on land admeasuring 13 bigha 6 Cottahs 13 Dhruas more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa in State of Bihar.
- Bease hold land admeasuring 24 Bighas 15 Cottahs 2 Dhruas more more or less situated in Mouza Baripur and Belbanwa, Thana and Sub-Registration Office Mothari, Dist. East Champaran, Thana No. 196 and 167 Tappa Madhbal paganas Majhowa.
- First charge on immovable assets created bu Nopany Investment Private Limited (NIP) on the properties of the company being plot No. 226, CS No. 1924, Block No. III, Flat No. 111, Bajaj Bhawan, Backbay Reclamation, Nariman Point, Mumbai- 400021.
- Personal Guarantee by Shri. B. K. Nopany dated March 15, 1999.

Name and Address of Guarantors:

- Shree Hanuman Sugar & Industries Ltd. - Chandra Kunj, 4th Floor, 3, Pretoria Street, Kolkata, West Bengal-700071.
- Shri. Bimal K. Nopany (deceased- 20/08/2020)
- Legal Heirs of Guarantor
- Mt Nandini Nopany (W/o Late Bimal Kumar Nopany) 14, Rowland Road, Kolkata -700020
- Handar Shekhar Nopany (S/o Late Bimal Kumar Nopany) 17E, Ripore Road, Kolkata - 700027
- Shrutli Vora (D/o Late Bimal Kumar Nopany)
- Flat 6A, Darbhanga Mansion Cooperative Society, 12 Carmichael Road, Mumbai 400026